NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/333/ (IB)/2017

NAME OF THE PETITIONER(S)

: BEZALEL INFO TECH PVT LTD

NAME OF THE RESPONDENT(S)

: NINESTARS INFORMATION TECHNOLOGIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOR THE RESPONDENT

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. A last and final opportunity is provided to the Respondent for causing appearance in the matter failing which an appropriate order will be passed. Put up on 17.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)